

17-1-80

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 17th January, 1980.

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NOTIFICATION
INCOME TAX

No.3137(F.No.203/9/80-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, read with Rule 6(ii) of the Income-tax Rules, 1962 Under the category of "Scientific Research Association" in the field of medical research, subject to the following conditions:-

- i) That the Research Centre will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) The the Research Centre will furnish annual returns of its scientific research activities to the council for each year by 31st May, each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the Research Centre will furnish a copy of the annual audited statement of accounts to the council for each year by 31st May each year and in addition send a copy of it to the concerned Income-tax Commissioner.

INSTITUTION

BHAILAL AMIN GENERAL HOSPITAL RESEARCH CENTRE, BARODA.

This notification is effective for a period of 3 years from 31.12.1979 to 30.12.1982.

Sd/-

(J.P.SHARMA)

Copy forwarded to:-

DIRECTOR TO THE GOVERNMENT OF INDIA

- 1. All Commissioners of Income-tax(2 copies).
- 2. Director of Inspection(Income-tax & Audit)/Investigation/R.S.&P, New Delhi.
- 3. Directorate of D&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi,
- 4. Indian Council of Medical Research, Ansari Nagar, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
- 5. The Trustee, Bhailal Amin General Hospital Research Centre, Gorwa Road, Baroda-390003, with reference to his letter dated 25.9.79.
- 6. Comptroller & Auditor General of India.(20 copies).
- 7. Bulletin Section of D.I.(R.S.&P), New Delhi(5 copies).

AUTHORISED FOR ISSUE

V K Bhatnagar

Sd/-

(J.P.SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

ASSTT. DIRECTOR OF INSPECTION
(R.S.&P)

No.CC/ITA.II/2949/704/RSP/80

2.4.1980
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